

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1624
TO BE ANSWERED ON JULY 29, 2021**

CONSTRUCTION OF HOUSES UNDER PMAY-U IN ODISHA

**NO. 1624 DR. JAYANTA KUMAR ROY:
SHRIMATI SANGEETA KUMARI SINGH DEO:**

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) The details of housing units constructed proposed to be constructed in Jalpaiguri, West Bengal and Bolangir, Odisha under the Pradhan Mantri Awas Yojana-Urban(PMAY-U) till date, location/year-wise;**
- (b) the details of the housing units sanctioned and percentage of those completed in Jalpaiguri, West Bengal and Bolangir Parliamentary constituency till date, location/ year-wise;**
- (c) the funds sanctioned, allocated and utilized under this yojana for Jalpaiguri, West Bengal and Bolangir Parliamentary constituency till date, year-wise;**
- (d) the details of houses under construction/getting delayed alongwith their locations, in the Jalpaiguri, West Bengal and Bolangir Parliamentary Constituency; and**
- (e) the reasons for the delay in the construction of such houses and the time by which these houses are expected to be completed?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS**

(SHRI KAUSHAL KISHORE)

(a)&(b): The year-wise and location-wise details of housing units proposed to be constructed/sanctioned and percentage of those completed in Jalpaiguri, West Bengal and Bolangir, Odisha Parliamentary constituency under the Pradhan Mantri Awas Yojana-Urban [PMAY-U] till date are annexed as Annexure-I.

(c):The year-wise and location-wise details of Central Assistance sanctioned/allocated, released and utilized under PMAY-U in Jalpaiguri, West Bengal and Bolangir, Odisha Parliamentary constituency are annexed as Annexure-II and Annexure-III, respectively.

(d) to (e): The details of houses under construction in Jalpaiguri, West Bengal and Bolangir, Odisha Parliamentary constituency are annexed as Annexure-I. The respective State Governments of West Bengal and Odisha have informed that the main reason for delay in the construction of houses in these locations is financial difficulty faced by beneficiaries in contributing their share and disruption in supply of labour and construction materials due to COVID-19. The houses sanctioned under PMAY-U are to be completed within the mission period.

Location-wise and year-wise houses sanctioned and completion percentage thereof along with houses under construction in the Parliamentary constituency of Jalpaiguri (West Bengal) and Bolangir (Odisha) under PMAY-U

Sr.No.	City/Location	Houses Sanctioned (in Nos), (completion in percentage)							Houses Under Construction (Nos)
		F.Y.2 015-16	F.Y.2 016-17	F.Y.2 017-18	F.Y.2 018-19	F.Y.2 019-20	F.Y.2 020-21	F.Y.2 021-22	
Jalpaiguri Parliament Constituency									
1	Mekhliganj	225 (100%)	192 (100%)	-	400 (0%)	-	294 (0%)	-	423
2	Dhupguri	1,489 (91%)	1,765 (37%)	-	2,406 (0%)	9 (100%)	2,398 (0%)	4 (100%)	2,272
3	Maynaguri/ Mainaguri	-	-	-	-	-	-	-	-
4	Jalpaiguri	1,216 (94%)	1,883 (29%)	5 (100%)	3,131 (4%)	666 (17%)	154 (100%)	48 (100%)	3,320
5	Rajganj	-	-	-	-	-	-	-	-
6	Dabgram-Phulbari	-	-	-	-	-	-	-	-
7	Mal	457 (100%)	985 (82%)	1 (100%)	1,834 (39%)	326 (12%)	4 (100%)	-	1,252
		Houses Sanctioned :19,892 Houses Completed:7,421 Houses under construction: 7,267 Houses yet to Start: 5,204							
Bolangir Parliament Constituency									
1	Birmaharajpur	-	-	-	-	-	-	-	-
2	Sonepur/Subarnapur	-	-	248 (92%)	420 (59%)	146 (62%)	576 (1%)	234 (2%)	548
3	Loisingha	-	-	-	-	-	-	-	-
4	Patnagarh	-	-	34 (97%)	95 (93%)	37 (78%)	2 (100%)	52 (0%)	6
5	Bolangir	-	9 (100%)	329 (88%)	31 (74%)	477 (62%)	374 (8%)	185 (9%)	485
6	Titlagarh	-	49 (90%)	2 (100%)	141 (85%)	-	185 (4%)	39 (5%)	132
7	Kantabanji	-	-	28 (89%)	45 (96%)	32 (72%)	37 (3%)	1 (100%)	32
		Houses Sanctioned :3,808 Houses Completed:1,985 Houses under construction:1,203 Houses yet to Start : 620							

Location-wise and year-wise Central Assistance sanctioned, released and utilised in the Parliamentary constituency of Jalpaiguri (West Bengal) under PMAY-U

Particulars	F.Y.	Mekhliganj	Dhupguri	Maynaguri/ Mainaguri	Jalpaiguri	Rajganj	Dabgram- Phulbari	Mal
Central Assistance Sanctioned (₹ in Cr.)	2015-16	3.38	22.34	-	18.25	-	-	6.86
	2016-17	2.88	26.48	-	28.26	-	-	14.78
	2017-18	-	-	-	0.11	-	-	0.03
	2018-19	6.00	36.13	-	47.88	-	-	27.54
	2019-20	-	0.21	-	10.73	-	-	4.91
	2020-21	4.41	35.99	-	3.37	-	-	0.06
	2021-22	-	0.09	-	1.04	-	-	0.01
Central Assistance Released (₹ in Cr.)	2015-16	0.42	2.77	-	2.43	-	-	0.87
	2016-17	1.61	10.58	-	5.39	-	-	3.28
	2017-18	1.70	14.13	-	18.00	-	-	7.46
	2018-19	3.52	9.20	-	24.83	-	-	8.54
	2019-20	-	1.35	-	5.28	-	-	2.59
	2020-21	3.46	7.58	-	23.50	-	-	13.97
	2021-22	-	0.09	-	1.04	-	-	0.01
Central Assistance Utilised (₹ in Cr.)	2015-16	-	-	-	0.02	-	-	-
	2016-17	-	-	-	0.06	-	-	-
	2017-18	-	-	-	0.11	-	-	0.03
	2018-19	3.58	26.37	-	25.68	-	-	9.04
	2019-20	0.15	2.37	-	14.81	-	-	5.80
	2020-21	3.52	9.06	-	17.59	-	-	7.16
	2021-22	-	0.09	-	1.04	-	-	0.01

Location-wise and year-wise Central Assistance sanctioned, released and utilized in the Parliamentary constituency of Bolangir (Odisha) under PMAY-U

Particulars	F.Y.	Birmaharajpur	Sonepur / Subarnapur	Loisingha	Patnagarh	Bolangir	Titlagarh	Kantabanji
Central Assistance Sanctioned (₹ in Cr.)	2015-16	-	-	-	-	-	-	-
	2016-17	-	-	-	-	0.01	0.68	-
	2017-18	-	3.72	-	0.51	4.86	-	0.42
	2018-19	-	6.30	-	1.43	0.47	2.12	0.68
	2019-20	-	2.19	-	0.57	7.14	-	0.49
	2020-21	-	8.65	-	0.06	5.77	2.80	0.56
	2021-22	-	3.51	-	0.78	2.86	0.60	0.02
Central Assistance Released (₹ in Cr.)	2015-16	-	-	-	-	-	-	-
	2016-17	-	-	-	-	0.01	0.40	-
	2017-18	-	1.55	-	0.25	1.99	-	0.16
	2018-19	-	1.54	-	1.15	2.32	0.85	0.22
	2019-20	-	2.66	-	0.11	0.25	0.96	0.61
	2020-21	-	2.24	-	0.55	4.22	1.06	0.36
	2021-22	-	0.06	-	-	0.34	0.04	0.02
Central Assistance Utilised (₹ in Cr.)	2015-16	-	-	-	-	-	-	-
	2016-17	-	-	-	-	0.01	-	-
	2017-18	-	-	-	-	0.02	-	-
	2018-19	-	2.68	-	0.80	2.13	0.80	0.31
	2019-20	-	1.85	-	0.71	2.22	0.94	0.34
	2020-21	-	2.81	-	0.36	0.80	0.53	0.35
	2021-22	-	0.06	-	-	0.34	0.04	0.02